

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 757
(To be answered on the 6th February 2020)

PRIVATISATION OF AIRPORTS

757. SHRI SISIR KUMAR ADHIKARI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is true that the Government is planning to privatise over half a dozen of airports;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government also proposed to divest the Airport Authority of India; and
- (d) if so, the details thereof along with the action plan of selling of PSUs therein?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b): Government of India accorded 'in-principle' approval for leasing out six airports of Airports Authority of India (AAI) viz. Ahmedabad, Lucknow, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram airports for Operation, Management and Development through Public Private Partnership (PPP) mode to improve efficiency in service delivery and to bring in expertise, enterprise and professionalism at these airports, apart from bringing the needed investments in the sector. AAI has issued Letter of Award to the winning bidder i.e. M/s Adani Enterprises Limited on 15.07.2019 in respect of Ahmedabad, Lucknow and Mangaluru airports. The leasing out of remaining three airports are held up due to litigation and other issues.

(c): No, Sir.

(d): Does not arise
